

2. I say and submit that in compliance of the order dated 27/3/2026 passed by this Hon'ble NGT, the Respondent No.1-MPCB has given an opportunity of personal hearing to the Respondents No.4- Sarpanch Village Panchayat Nasarapur on 06/04/2026. During the course of personal hearing, the Gram Panchayat Official, Nasarapur Grampanchayat and Vistar Adhikari for Panchayat Samiti Bhor is directed to submit the Action Taken Report within 10 days.
3. I say and submit that on the basis of discussion held in the personal hearing and action plan dated 07/05/2026 submitted by Respondent No.4-Sarpanch, Village Panchayat, Nasarapur , the Respondent Board has assessed the Environmental Damage Compensation as under:

Environmental Damage Compensation:

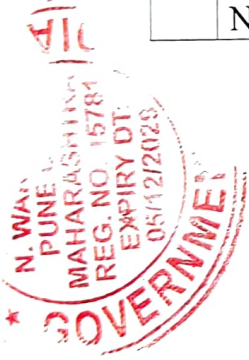
A) EDC for Sewage: -

Sr. No.	Name of Local Body	No. of months w.e.f. 01/4/2020 to 24/11/2025	Environment Compensation Rs. 1 Lakh per months by concerned local bodies	Total Compensation Rs. e = (c x d)
a	b	c	d	e
1.	Grampanchay at Nasarapur	67 months & 24 Days	Rs. 1.0 Lacs per month	Rs. 67.24 Lakhs



(B) EDC for Solid Waste: -

Sr. No	Name of Local Body	No. of months w.e.f. 01/4/2020 to 24/11/2025	Solid Waste generation on wet and dry MT/day	Total Solid Waste Generation on wet and dry in the period of 01/4/2020 to 24/11/2025 $e = c \times d$	Environment Compensation Rs. 300/- per MT of Solid Waste by concerned local bodies	Total Compensation Rs. $g = (e \times f)$
a	B	c	d	e	f	e
1.	Grampanchayat Nasarapur	2064 days	2.0	4128 MT	Rs. 300/- per MT	Rs. 12,38,400/-



4. I say and submit that the total amount of Environment Damage Compensation for Respondent No.4-Sarpanch, Village Panchayat, Nasarapur is Rs.79,62,400/- (Seventy-Nine lakh Sixty-Two Thousand Four Hundred Rupees Only).

5. Hence this Additional Affidavit.

Solemnly affirmed on this 10th day of June, 2026 at Pune.

I know the affiant

ADVOCATE

For and on behalf of Maharashtra
Pollution Control Board i.e.
Respondent No. 1

Kartikya Langote
(Kartikya Langote)
Sub-Regional Officer,
MPCB, Pune-I

BEFORE ME



Angala N. Wakhare
ANGALA N. WAKHARE
ADVOCATE & NOTARY
GOVERNMENT OF MAHARASHTRA

10 JUN 2026